



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 7210 of 2023 against Fancos Trademart Private Ltd. in the matter of Trading by certain entities in Mentha Oil futures contracts at Multi Commodity Exchange of India Limited.

Recovery Certificate No. 7210 of 2023 dated October 04, 2023 was drawn against Fancos Trademart Private Ltd. (PAN: AACCF8546P) [Defaulter] for sum of Rs. 6,49,000/- (Rupees Six Lakh Forty-Nine Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/VV/AS/2022-23/25197-25211 dated March 31, 2023 in the matter of Trading by certain entities in Mentha Oil futures contracts at Multi Commodity Exchange of India Limited.

In view of the payment of the amount of Rs. 8,35,000/- (Rupees Eight Lakh Thirty-Five Thousand Only) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax Act, 1961.

21.05.2026
New Delhi



Signed

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
यसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi